



2026:AHC-LKO:12830-DB

**HIGH COURT OF JUDICATURE AT ALLAHABAD
LUCKNOW**

PUBLIC INTEREST LITIGATION (PIL) No. - 145 of 2026

Charandip Singh

.....Petitioner(s)

Versus

State of U.P. through Addl. Chief Secy. Revenue
Lko. and 5 others

.....Respondent(s)

Counsel for Petitioner(s)	:	S.K. Singhaniya
Counsel for Respondent(s)	:	Ms. Parul Bajpai, A.C.S.C.

Chief Justice's Court

**HON'BLE ARUN BHANSALI, CHIEF JUSTICE
HON'BLE JASPREET SINGH, J.**

1. This petition, purportedly in public interest, has been filed by the petitioner seeking a direction to the opposite parties to restrain the illegal mining on the river bank of Sharda River in Tehsil Palia, District Lakhimpur Kheri on soil/sand mining in the 5 km radius of the river area from Sharda Bridge towards Palia and to cancel the existing mining leases allotted in the said area, with immediate effect.
2. A perusal of the petition indicates that suddenly from 24.12.2025, the petitioner started making representations regarding the purported illegal mining activity, which was followed by representations dated 29.12.2025, 09.01.2026, 16.01.2026 and 28.01.2026 and the petition has been filed on 05.02.2026.
3. It is not the case of the petitioner that the purported illegal mining started overnight, none of the mining lease holders have been impleaded as party despite the fact that the petitioner had sought cancellation of leases itself.
4. When a query was put, the counsel indicated that those who have the authority to cancel the mining lease, have been impleaded as party.
5. Filing of a PIL without making any investigation into the subject matter and suddenly becoming aware of an issue which according to the petitioner himself is going on for a long time, filing of repeated

representations and approaching this Court clearly reflects something more than the real public interest involved in the matter.

6. For lack of sufficient investigation and necessary parties, we do not find any reason to entertain the petition, the same is, therefore, **dismissed**.

(Jaspreet Singh,J.) (Arun Bhansali,CJ.)

February 18, 2026

Sandeep/Asheesh